

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 702 of 2020

IN THE MATTER OF:

Rupinder Singh Gill

...Appellant

Versus

**Three C Universal Developers Pvt. Ltd.
Through RP**

...Respondent

Present:

For Appellant :

**Mr. Krishnendu Datta, Senior Advocate with
Ms. Prachi Johri, Advocate**

For Respondent :

**Mr. Rishi Kapoor, Mr. Rakesh Kr. Gupta, Mr. Satish
Rai and Mr. Abhay Kaushik, Advocates
Mr. Ravind Gaudana, Advocate for R-2**

ORDER

(Through Virtual Mode)

09.11.2020 Pleadings are complete. Written submissions have also been filed by the learned counsel for the parties.

List the matter 'for hearing' on **21st December, 2020**.

Interim directions to be continued.

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**

/ns/gc/